

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.566/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY : Ambika Handicraft Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391(2) & 394,100 to 104

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Nawal Kishore Jha	The Advocate	Union of Inds	N/K/L
	Senior panel counsel		ROC/Registrar	
2.	Mivedute R.	Advocate	Ambika Handicraft	
	lord		Mgt. Mem	

ORDER

For Order, see C.P. No. 564 of 2016.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/-
(R.VARDHARAJAN)
MEMBER(JUDICIAL)

02.05.2017

V.Sethi